

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 03/2026	State Bank of India Vrs. Duryodhan Danta	Srinibash Sahu	9437222750		01.05.2026	01.05.2026
			CMA 22/2026	State Bank of India Vrs. Sri Pabitra Kumar Tripathy	Simanchala Panda	9338005621		14.05.2026	14.05.2026
			C.S. 04/2026	Canara Bank Vrs. M/s. Taratarini Travellers	Pratap Kumar Bhuyan	9861788597		18.05.2026	18.05.2026
			ARBP 01/2026	Union of India & another Vrs. Bichitra Narayan Mishra	Asween Kumar Mahapatro	7008235437		19.05.2026	19.05.2026
			ARBP 02/2026	Union of India & another Vrs. Bichitra Narayan Mishra	Asween Kumar Mahapatro	7008235437		19.05.2026	19.05.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Exe.14/2026	M/s. Sundaram Finance Ltd. Vs. Siba Shankar Construction & Another	Ashok Kumar Sahoo & Associates			02.05.2026	02.05.2026
			Exe.15/2026	Indusind Bank Vs. Laxminarayan Goyal & Anr.	Ashok Kumar Sahoo & Associates			18.05.2026	18.05.2026
			Exe.16/2026	Indusind Bank Vs. Minaketan Sahoo & Anr.	Ashok Kumar Sahoo & Associates			18.05.2026	18.05.2026

			Exe.17/2026	Indusind Bank Vs. Prabajit Singh & Anr.	Ashok Kumar Sahoo & Associates			18.05.2026	18.05.2026
			Exe.18/2026	Indusind Bank Vs. Prabajit Singh & Anr.	Ashok Kumar Sahoo & Associates			18.05.2026	18.05.2026
			C.S.11/2026	Miraj Entertainment Ltd. Vs. Niki Resorts Pvt. Ltd. & Ors	Debarchan Pradhan & Associates			18.05.2026	15.05.2026
			C.S.12/2026	Canara Bank Vs. Ramesh Chandra Sahu	Asis Kumar Pattanaik & Associates			19.05.2026	18.05.2026
			C.S.13/2026	Canara Bank Vs. Tikeswar Pradhan	Asis Kumar Pattanaik & Associates			19.05.2026	18.05.2026
			C.S.14/2026	Canara Bank Vs. Pioneer Engineering	Ananda Dash & Associates			19.05.2026	18.05.2026
			C.S.15/2026	Canara Bank Vs. Pinoneer Engineering	Ananda Dash & Associates			19.05.2026	18.05.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	Ex.PComm/1 5/2026	Sk. Aktar Vs Praprietor, Kanungo Filling Station	Bhagaban Mishra	9937312551		04.05.2026	04.05.2026
			MS/9/2026	The State Bank Of India, Pattamundai Bazar Branch Vrs Prasanta Ku. Malik	Ramesh Prasad Lenka	9437183242		13.05.2026	13.05.2026
			MS/10/2026	Canara Bank, Mehendingagar Branch Vrs Ranjan Swain	Mrutunjay Swain	9937129120		14.05.2026	14.05.2026
			ARB- 06/2026	Anasuya Sethi Vrs M/s Shriram Finance Company Ltd.	G. R.Dash	9040793516		15.05.2026	15.05.2026
			MS/11/2026	The State Bank Of India, Kendrapara Branch Vrs Jayaprakash Sethy	Ramesh Prasad Lenka	9437183242		19.05.2026	19.05.2026

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	EXN. CASE Comm. Court/55/ 2026	PROPRIETOR, M/S DEVESAR WEILDING WORKS Vs K.E.C INTERNATIONAL LIMITED	Bichitra Nanda Padhiary			01.05.2026	01.05.2026
			EXN. CASE Comm. Court/56/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs RANJIT SINGH DEO	Srikant Sahoo			02.05.2026	02.05.2026
			EXN. CASE Comm. Court/57/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs RAHUL SHARMA	Srikant Sahoo			02.05.2026	02.05.2026
			EXN. CASE Comm. Court/58/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs PHARAHAT PARBIN	Srikant Sahoo			02.05.2026	02.05.2026
			EXN. CASE Comm. Court/59/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs MOHAMMAD INSAF AHMAD	Srikant Sahoo			02.05.2026	02.05.2026
			EXN. CASE Comm. Court/60/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs SAIKH HASSAN	Srikant Sahoo			02.05.2026	02.05.2026
			EXN. CASE Comm. Court/61/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs KALI CHARAN PADHI	Srikant Sahoo			04.05.2026	04.05.2026
			EXN. CASE Comm. Court/62/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs NIHARIKA ROU	Srikant Sahoo			04.05.2026	04.05.2026
			EXN. CASE Comm. Court/63/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs BHANJA KISHORE RANA	Srikant Sahoo			04.05.2026	04.05.2026

			EXN. CASE Comm. Court/64/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs MAHAMMAD MINHAZ	Srikant Sahoo			04.05.2026	04.05.2026
			EXN. CASE Comm. Court/65/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs PHARAHAT PARBIN	Srikant Sahoo			04.05.2026	04.05.2026
			EXN. CASE Comm. Court/66/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs JAGYNASINI NAIK	Srikant Sahoo			05.05.2026	05.05.2026
			EXN. CASE Comm. Court/67/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs RUPENDRA NATH SINGH	Srikant Sahoo			05.05.2026	05.05.2026
			EXN. CASE Comm. Court/68/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs MOHAMMAD DILNAWAZ	Srikant Sahoo			05.05.2026	05.05.2026
			EXN. CASE Comm. Court/69/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs NIHARIKA ROUT	Srikant Sahoo			05.05.2026	05.05.2026
			EXN. CASE Comm. Court/70/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs MOHAMMAD SAIAB ALAM	Srikant Sahoo			05.05.2026	05.05.2026
			C.S- 9/7 of 2018-2026	OCL, INDIA LTD. Vs M/S C M HYDRO SYSTEM PVT. LTD.	P.Sharma			05.05.2026	05.05.2026
			EXN. CASE Comm. Court/71/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs RASHMI RANJAN JENA	Srikant Sahoo			06.05.2026	06.05.2026

			EXN. CASE Comm. Court/72/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs MOHAMMAD NAJID KHAN	Srikant Sahoo			06.05.2026	06.05.2026
			EXN. CASE Comm. Court/73/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.Vs PRASANTI NAIK	Srikant Sahoo			06.05.2026	06.05.2026
			EXN. CASE Comm. Court/74/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs SHIBA PRASAD DASH	Srikant Sahoo			06.05.2026	06.05.2026
			EXN. CASE Comm. Court/75/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs BULENDRA SAHOO	Srikant Sahoo			06.05.2026	06.05.2026
			EXN. CASE Comm. Court/76/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs SWAPNENDU KUMAR DAS	Srikant Sahoo			07.05.2026	07.05.2026
			EXN. CASE Comm. Court/77/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs ANWAR ALI KHAN	Srikant Sahoo			07.05.2026	07.05.2026
			EXN. CASE Comm. Court/78/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs RAGHUNATH DAS	Srikant Sahoo			07.05.2026	07.05.2026
			EXN. CASE Comm. Court/79/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs TRIAMBAR MISHRA	Srikant Sahoo			07.05.2026	07.05.2026
			EXN. CASE Comm. Court/80/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs JAGYNASINI NAIK	Srikant Sahoo			07.05.2026	07.05.2026

			EXN. CASE Comm. Court/81/ 2026	KOTAK MAHINDRA BANK LTD VS AKHILA KUMAR PANDA	Soumya Sarkar			08.05.2026	08.05.2026
			EXN. CASE Comm. Court/11/3/8 7 of 2019/2025/ 2026	M/S VIKAS PUBLISHING HOUSE PVT. LTD. VS MR. RAM KUMAR JAISWAL	S.K.Mohapatra			08.05.2026	08.05.2026
			EXN. CASE Comm. Court/82/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs ARAJ KUMAR SHARMA	Srikant Sahoo			11.05.2026	11.05.2026
			EXN. CASE Comm. Court/83/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.Vs BIBHUTI BHUSAN ACHARYA	Srikant Sahoo			11.05.2026	11.05.2026
			EXN. CASE Comm. Court/84/ 2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs TRIAMBAR MISHRA	Srikant Sahoo			11.05.2026	11.05.2026
			EXN. CASE Comm. Court/85 /2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs JAGYNASINI NAIK	Srikant Sahoo			11.05.2026	11.05.2026
			CMA Comm Court/1/2026	ARYAN ENTERPRISES Vs THE GENERAL MANAGER, METAL AND STEEL FACTORY	Abhaya Kumar Das			15.05.2026	15.05.2026
			I.A Comm. Court/2/2026	M/S EVERLLENCE INDIA PRIVATE LIMITED Vs M/S SURAJ PRODUCTS LIMITED	Pradeep Kumar Jena			18.05.206	18.05.206
			EXN. CASE Comm. Court/86/ 2026	M/S SURAJ PRODUCTS LIMITED Vs M/S EVERLLENCE INDIA PRIVATE LIMITED	Pradeep Kumar Jena			18.05.2026	18.05.2026

8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	-	-	-	-	-	-	-
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Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	-	-	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 33/2025	State Bank of India Cuttack Vrs Biswatama Biswal	S.K.Mohanty & Associates	11.03.2025	02.05.2026
			CS (III) 29/2026	Bank of Baroda cuttack Vrs L.Poonam	Gurudatta Kar & Associates	03.02.2026	04.05.2026
			CS (III) 40/2025	Ujjivan Small Finance Bank Ltd Vrs Parikhita Barik & Others	S.Behera & Associates	22.03.2025	11.05.2026
			CS (III) 10/2026	Bank of Maharashtra Vrs Jayanti Sahoo	R.C.Ojha & Associates	12.01.2026	12.05.2026
			CS (III) 11/2026	Bank of Maharashtra Vrs Shree Electronics	R.C.Ojha & Associates	12.01.2026	12.05.2026
			CS (III) 293/21 CIS (295/25)	Draupadi Mahanta Vrs Padmini Mahanta & Another	Bhimsen sahu & Associates Vrs C.R.Rout & Associates	16.11.2021	18.05.2026
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.29/2025	Bank of Baroda Vs. Priyabrata Samal	Asis Kumar Pattnaik	16.08.2025	08.05.2026
			C.S.02/2026	State Bank of India Vs. Gagan Singh	Birendra Meher	21.01.2026	12.05.2026
			C.S.11/2026	Miraj Entertainment Ltd. Vs. Niki Resorts Pvt. Ltd. & Ors.	Debarchan Pradhan	18.05.2026	15.05.2026
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-

6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-
7.	Civil Judge (Sr. Division) (Commercial Court), Rourkela	Sundargarh	-	-	-	-	-
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	-	-	-	-	-

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 102/2026	Bank of India Vrs Lotus Agency & Others	Adv. N.C. Panda	08.04.2026	18.05.2026
			CS 101/2026	Bank of India Vrs Sushama Pattanaik	Adv. N.C. Panda	08.04.2026	18.05.2026
			Arb(P) 21/2026	Anup Kumar Bagai Vrs Subhasish Dash	Adv. S.N. Das	16.05.2026	18.05.2026
			CS 130/2026	Kanchan Mahapatra Vrs Govt Of Odisha	Adv. U.C. Senapati	04.05.2026	16.05.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 180/2025	M/s. ARSS Infrastructure Projects Ltd Vrs Govt. Of Odisha	Adv. S. Swibedy	03.04.2025	01.05.2026
			CS 242/2023	Johnson Lift Pvt. Ltd Vrs Engineer CPWD, BBSR	Adv. Pratik Dash	04.09.2023	06.05.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 19/2024	Canara Bank Vrs Jyoti Rekha Mohapatra	Tankadhar Mishra & Associates	24.01.2024	04.05.2026
			CS (III) 52/2025	Bank of Baroda Vrs Khageswar Panda	Gurudatta Kar & Associates	22.04.2025	05.05.2026
			CS (III) 116/2025	State Bank of India Cuttack Vrs Laxmi Sethi	S.K.Swain & Associates	10.07.2025	06.05.2026
			CS (III) 75/2023	Canara Bank Vrs Dimpal Sharma	B.N.Udgata & Associates	01.07.2023	11.05.2026
			CS (III) 296/2025	Datar Sailer Services Pvt. Ltd. Vrs Essar Construction India Ltd.	Shaswat Kumar Rout & Associates	17.12.2025	12.05.2026
			CS (III) 22/2024	Bank of Baroda Vrs Kumar Panda & Others	S.Das & Associates Vrs Hara Prasad Panda Associates	02.02.2024	13.05.2026
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 36/2025	Bank of Maharashtra Vs Bikram Kumar Jena	Ranjan Kumar Tripathy	12.09.2025	02.05.2026
			C.S. 04/2025	Lingaraj Floor Mills Pvt Ltd Vs Dipti Ranjan Dash	Nanda Kishore Tripathy	06.01.2025	06.05.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.34/2025	State Bank of India Vs. M/s. Sumanta Traders	Miss Pusparani Mohapatra Vrs	30.10.2025	12.05.2026

			C.S.18/2024	Indian Overseas Bank Vrs. Mr. Bikash Agrawal	Sri Birendra Meher Vrs.	20.08.2024	13.05.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn(P) 720/2018	Bikram Keshari Prahara Vrs IDCO Bhubaneswar	Adv. J. Mahapatra	21.12. 2018	-	04.05. 2026	2735 days	Disposed of with full satisfaction	-	-	-
			CMA 11/2024	Union of India Vrs Spun Pipes & Concrete Works	Adv.U.K. Pattanaik	06.01. 2024	-	08.05. 2026	853 days	Allowed on Contest	-	-	-
			CS 206/1998	Siba Prasad Padhi Vrs State Of Odisha	Adv. Hrudananda Routaray	21.07. 1998	-	13.05. 2026	10159 days	Dismissed on Contest	-	-	-
			CS 304/2023	S.M. Consultants Vrs IDCO, Bhubaneswar	Adv. Umesh Chandra Behura	04.11. 2023	-	18.05. 2026	901 days	Decreed on Contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	ARBP 44/16 CIS (4/2023)	Visa Steel Limited Vrs Kohli Builders & Developers Private Limited,	Banshidhar Baug Vrs Suvashish Pattanaik	22.06. 2016		08.05. 2026	3616 Days	Contest			

			ARBP 8/2026	Jyotsna manjari Das @ Dei Vrs Ascend Telecom Infrastructure Private Limited	Siva Sankar Chaini Vrs Samarendr a Kumar Mohanty,	21.02. 2026		01.05. 2026	71 Days	Contest			
			ARBP 5/2026	ARSS SIPS Vrs East Coast Railway	Sailaza Nandan Das Vrs Gyanaranja n Mohanty,	12.02. 2026		19.05. 2026	98 days	Contest			
			CS(III) 7/23 (CIS 57/24)	Sri Batakrushna Nath Vrs State of Odisha, represented through its Secretary Department of Revenue & Disaster Management	Santosh Kumar Mishra Vrs Rosalin Das, (AGP)	19.04. 2023		13.05. 2026	993 Days	Contest			
			CS(III) 55/2024	Maa Nabadurga Construction Vrs State of Odisha	Anirudh Sanganeria Vrs Rosalin Das (AGP)	15.04. 2024		19.05. 2026	764 Days	Contest			
			Exn 476/2022	Dhanudhar Champatray Vrs Bharat sanchar Nigam Ltd	A.Sangener ia & Associates	04.08. 2022		14.05. 2026	1368 Days	Contest			
			Exn 318/23	Chola mandalam Investment Finance Vrs Himanshu Shekhar Bhutia & Another	Manoj Kumar Panda	04.10. 2023		19.05. 2026	951 Days	Contest			
			ARBP 257/12 (CIS 51/22)	East Coast Railway Vrs SRK Infra Project Ltd.	Gyana ranjan Mohanty, Vrs Agasti Kanungo	22.10. 2012		14.05. 2026	4942 Days	Contest			

3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	I.A. 17/2024	Smt. Suprabha Choudhury & 02 Others Vrs. Purna Chandra Sahu & 12 Others	T.K.Reddy Vrs. B.V.L. Murthy	13.03. 2024	-----	11.05. 2026	02 years 01 month 29 days	Contested	-	-	U/o.39, R-1 & 2 of CPC
			C.S. 55/2024	State Bank of India Vrs. Narayan Gouda	B.K.Mohanty Vrs. Golak Sundar Sabat	30.08. 2024	-----	19.05. 2026	01 year 08 months 20 days	Contested	-	-	U/o.7, R-1 of CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.M.A.01/ 2026	Chitta Ranjan Panigrahi Vs. State of Odisha & Others	S.N. Padhee Vs. Paritosh Panigarhi, A.G.P.	13.02. 2026	Nil	07.05. 2026		Contested	Nil	Nil	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS- 568/2014 (38/2018)	State bank of India, Marshaghai Branch Vrs Akshaya Kumar Nath	D.K. Kar	26.07. 2014		19.05. 2026	4315 days	contest			
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	CS 200/20 of 2020- 2025	State Bank of India -Versus- Bipin Prasad	Sri P.K. Naik and Associates	22.10. 2020		18.05. 2026	2035 days	Contested			!
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	CS No. 67/2012	Maa Tarini Casting Foundary Vs. N.K.P Steel and Alloys Pvt.	D.P. Mohapatra Pltff and B.K Routray Deft	15.12. 2012	No.	18.05. 2026	4902 days	Contested	-	-	-

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2478	Institution- 27 Received- 04 Total- 31	14	2495	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1265	28	44	1249	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	415	06	27	394	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	284	10	18	276	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	145	03	05	143	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	438	05	31	412	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	772	36	41	767	
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	1820	Received- 04	09	1815	
TOTAL			7617	123	189	7551	